

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

A. NO. 99 of 2019

Dated: 15th May, 2019

In the matter of:

Vijayalakshmi Hydro Power Pvt. Ltd.

.... Appellant(s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted for admission on **06.08.2019.**

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PS/Court Master